

General of India thereon.

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-5200/87 for (a) and (b)]

(iv) (a) Thirty-fourth Annual Report and Accounts of the HMT Limited Bangalore, for the year 1986-87, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-5205/87 for (a) and (b)]

I. Report and Accounts (1986-87) of the Bharat Yantra for Nigam Limited, Allahabad and related papers.

II. Report and Accounts (1986-87) of the Bharat Leather Corporation Limited, Agra and related papers.

III. Report and Accounts (for the period from October, 1986 to March, 1987) of the Sambhar Salts Limited, Jaipur and related papers.

IV. Report and Accounts (for the period from October 1985 to March, 1987) of the Hindustan Salts Limited, Jaipur and related papers.

V. Report and Accounts (1986-87) of the Richardson and Cruddas (1972) Limited, Bombay and related papers.

SHRI M. ARUNACHALAM. Sir, I beg to lay on the Table (a copy each in English and Hindi) of the following papers:

(1) (a) First Annual Report and Accounts of the Bharat Yantra Nigam Limited, Allahabad, for the year 1986-87 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-5321/87 for (a) and (b)]

(ii) (a) Eleventh Annual Report and Accounts of the Bharat Leather Corporation Limited Agra, for the year 1986-87, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-5322/87 for (a) and (b)]

(iii) (a) Twenty-second Annual Report and Accounts of the Sambhar Salts Limited, Jaipur, for the period from October 1985 to March 1987, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. See No. LT-5201/87 for (a) and (b)]

(iv) (a) Twenty-eighth Annual Report and Accounts of the Hindustan Salts Limited, Jaipur, for the period from October 1985 to March 1987, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. See No. LT-5202/87 for (a) and (b)]

(v) (a) Fourteenth Annual Report and Accounts of the Richardson and Cruddas, (1972) Limited, Bombay, for the year 1986-87 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon

(b) Statement by Government accepting above Report. [Placed in Library. See No. LT-5320/87 for (a) and (b)]

Employees' State Insurance Corporation (Director of Administration) Recruitment Regulation, 1986 and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI M. M. JACOB). Sir, on behalf of SHRI P. A. SANGMA I beg to lay on the Table, under sub-section (4) of section 97 of the Employees' State Insurance Act, 1948, a copy (in English and Hindi) of the Employees' State Insurance Corporation Notification G.S.R. No. 1(1)-2/72-Estt I (A) Col II, dated the 1st March, 1986, publishing the Employees' State Insurance Corporation (Director of